

Revamping of PSUs

796. SHRI RAHASBIHARI BARIK: Will the MINISTER OF INDUSTRY be pleased to state:

(a) whether there is a need to revamp and restructure the public sector units;

(b) whether there is also a need to revive the sick PSUs; and

(c) if so, the details of steps proposed to be taken by Government in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA): (a) and (b): Yes, Sir.

(c) The steps for restructuring and revival of the sick public sector undertakings are taken by the Govt. on a case to case basis in accordance with the Policy spelt out in the Industrial Policy Statement of July, 1991.

रिलायंस औद्योगिक समूह कर्मचारी संघ से ज्ञापन

797. श्री गोविन्दराम मिरि: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को रिलायंस औद्योगिक समूह कर्मचारी संघ से कोई ज्ञापन प्राप्त हुआ है जिसमें दिल्ली कार्यालय के कुछ वरिष्ठ अधिकारियों द्वारा किए गए भ्रष्टाचार के विभिन्न मामलों और कुप्रबन्ध की उच्च स्तरीय जांच कराने की मांग की गई है;

(ख) यदि हां, तो संघ द्वारा उल्लिखित शिकायतों/अनियमितताओं का ब्यौर क्या है;

(ग) क्या उपर्युक्त शिकायत के आधार पर कोई जांच की गई है;

(घ) यदि हां, आज तक इसके क्या परिणाम निकले हैं; और

(ङ) दोषी अधिकारियों के विरुद्ध क्या कार्रवाई की गई है?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री (श्रीमती मारग्रेट आरुवा): (क) जी, नहीं। कार्मिक व प्रशिक्षण विभाग को रिलायंस औद्योगिक समूह कर्मचारी संघ से कोई ज्ञापन नहीं प्राप्त हुआ है।

(ख) से (ङ): प्रश्न नहीं उठता।

Demolition of Hotels Being Planned by ITDC

798. SHRI V. GOPALSAMY: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the land on which Lodhi, Ranjit and Janpath hotels are situated, belongs to ITDC or CPWD;

(b) whether it is a fact that ITDC management is planning to demolish these hotels; if so, whether CPWD has given permission to ITDC management to demolish the hotels; and

(c) whether there is any agreement between ITDC and CPWD to this effect; if so, when it was executed and also the clauses of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPTT. OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI S.S. AHLUWALIA): (a) The land on which Lodhi and Janpath Hotels are situated has been transferred in 1993 to Deptt. of Tourism. The ownership of land underneath Ranjit Hotel is still with Ministry of Urban Affairs & Employment (Deptt. of Urban Development).

(b) and (c) The terms of transfer stipulate that the Department of Tourism shall utilize the land in conformity with requirements of the concerned local and statutory bodies with reference to building by-laws, etc.

ITDC is planning to reconstruct these hotels.

रेलगाड़ियों का पटरियों से उतरना

799. श्री चिपनभाई हरिभाई शुक्ल: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों में पश्चिम रेलवे के अंतर्गत हुई कुल रेल दुर्घटनाओं में रेलगाड़ियों के पटरी से उतर जाने की घटनाओं का प्रतिशत कितना है;